Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 259 of 2011 in DFR No. 1325 (RP) in Appeal No.142 of 2009

Dated: 12th December, 2011

Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

BSES Rajdhani Power Limited …… Appellant (s)

Versus

D.E.R.C. & Anr. ….. Respondent (s)

Counsel for the Appellant (s) : Mr. Vishal Anand

Counsel for the Respondent (s) : Mr. Ranjan Mukherjee

ORDER

Mr. Ranjan Mukherjee enters appearance on behalf of the respondent and undertakes to file his Vakalatnama within a week's time. He also undertakes to file reply by 29th December, 2011. He is permitted to do so after supplying copy of the same on the other side.

Post the matter on **3rd January, 2012.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/ks